

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.01.2023 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB) No.27/9/AMR/2021		9 of IBC	Supreme Transport Organisation Pvt Ltd Vs Andhra Pradesh Airports Development Corporation Ltd
	Cont.A(IBC)/2/2022	Section 425 of the Companies Act	Supreme Transport Organization Pvt Ltd vs. Andhra Pradesh Airport Development Corporation Ltd. & 3 Others
	IA(IBC)/184/2022	65 of IBC	Andhra Pradesh Airports Development Corporation Limited (CD) Vs. Supreme Transport Organisation Private Limited (OC)

ORDER

Dr.S.K.Jain, Ms.Monika Mayekar, Advocates for the OC present.
Ms.Mrudhula, Advocate for the CD present.

The counsel for the CD submits that the written submissions are filed online. But it does not appear on the e-portal. Hence, the counsel for the CD shall coordinate with the Registry and see that it appears on the portal and physical copy of the written submissions also shall be filed. List the matter on 24.01.2023.

List the other IAs on 24.01.2023.

Sd/-
**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**

RSN